

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2820
ANSWERED ON:11.08.2003
LEGISLATION FOR HOME BASED WORKERS
NANDIPAKU VENKATASWAMY

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to bring a comprehensive legislation for the welfare of `Home based workers` in the country;
- (b) if so, the details thereof including the category of workers that comes under the definition of `Home based workers`; and
- (c) the time by when it is likely to be formulated?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

- (a): No, Sir. The Government do not propose to bring a comprehensive legislation exclusively for the `Home based workers`.
- (b) & (c): Does not arise.